

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	Civil Misc. 519/2019 (PAPER PUBLICATION ISSUED)		Siddagangamma Vs Rangadhamaiah	Ranganaika G K
2	IDact of S10 14/2019 (Respondent evidence)		K.R.Ravisha Vs The Management of M.S.Prism Johnson Ltd.,(Formerly Prism Cement Ltd.,)	Anantharam T.S. BKV
3	IDact of S10 15/2019 (Respondent evidence)		N.Chikkanarasaiah Vs The Management of M.S.Prism Johnson Ltd.,(Formerly Prism Cement Ltd.,)	Anantharam T.S. BKV
4	IDact of S10 16/2019 (Respondent evidence)		G.N.Ravi Vs The Management of M.S.Prism Johnson Ltd.,(Formerly Prism Cement Ltd.,)	Anantharam T.S BKV
5	IDact of S10 17/2019 (Respondent evidence)		C.N.Krishna Vs The Management of M.S.Prism Johnson Ltd.,(Formerly Prism Cement Ltd.,)	Anatharam T.S. BKV

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	SC 50/2019 (FRAMING OF CHARGE OR PLEA)		Tumakuru Town Police Vs Ramakrishna	Public Prosecutor S.M.P.
2	SPL.C 150/2019 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Ramakrishna	Public Prosecutor S.M.P.
3	CrI.Misc. 1252/2019 (FOR ENQUIRY)		Syed Ismail Vs Women Police Station	Public Prosecutor
4	CrI.Misc. 1253/2019 (FOR ENQUIRY)		Abdul Ghani Vs Women Police Station	Public Prosecutor
5	SC 4/2020 (EVIDENCE)		Range Forest Officer Vs Basavaraju	Public Prosecutor GN
6	SPL.C 17/2020 (ACCUSED STATEMENT u/s 313 CrPC)		Tumkur Town Police Station Vs Thimmaiah T.R.	Public Prosecutor
7	SC 33/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Kumar B.E.	Public prosecutor
8	SPL.C 38/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Kumar B.E.	Public Prosecutor RVD
9	SC 35/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Nemaraju	Public Prosecutor
10	SPL.C 40/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Nemaraju	Public Prosecutor
11	CrI.Misc. 1176/2020 (ORDERS)		Makdum @ Makdum Shariff Vs Koratagere police station	Jayashankar B S
ARGUMENTS BEFORE CHARGE				
12	SPL.C 7/2020 (FRAMING OF CHARGE OR PLEA)		Naveen P.S. Geologist, Mines and Minerals Department, Vs Mallanna	Public Prosecutor PM
13	SC 10/2020 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police station Vs Thimmaiah @ Thimmappa	Public Prosecutor PM
14	SC 32/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Prasada	Public Prosecutor
15	SPL.C 37/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Prasada	Public Prosecutor

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16	SC 37/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
17	SPL.C 42/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
18	SC 41/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Venkatarama G N	Public Prosecutor
19	SPL.C 47/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Venkatarama G N	Public Prosecutor
20	SC 46/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
21	SC 47/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station Vs K.R.B.L.Gowda @ KRBL Gowda	Public Prosecutor
22	SPL.C 54/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
23	SPL.C 55/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station Vs K.R.B.L.Gowda @ KRBL Gowda	Public Prosecutor
24	SC 61/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
25	SPL.C 69/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
26	SC 86/2020 (FRAMING OF CHARGE OR PLEA)		Chelur Police Station Vs Kumara	P.P.
ARGUMENTS ON PROSECUTION SIDE				
27	SC 148/2018 (ARGUMENTS)		Jayanagara Police station Vs Rajaram alias Auto Raja	Public Prosecutor
EVIDENCE ON PROSECUTION				
28	SC 17/2020 (EVIDENCE)		Tumkur Town Police Station Vs Thimmaiah T R	Public Prosecutor
FIXING THE DATE FOR TRIAL				
29	SC 152/2018 (EVIDENCE)		Huliyurdurga Police station Vs Muddaraju	Public Prosecutor
30	SC 70/2019 (EVIDENCE)		Chelur Police Station Vs Kumar	Public Prosecutor

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31	SPL.C 336/2019 (EVIDENCE)		Deputy Director, Department of Mines Of Geology, Vs Chikkahuchaiah	Public Prosecutor
32	SC 103/2019 (EVIDENCE)		Huliyurdurga Police station Vs Kapanaiiah(Abated)	Public Prosecutor
33	SC 45/2020 (EVIDENCE)		Sira Police Station Vs Rajanaika	Public Prosecutor
HEARING BAIL APPEAL				
34	CrI.Misc. 1180/2020 (BAIL)		Chandrashekhar H.R. alias Chandra alias Karigowda @ Kulla Vs Huliyurdurga Police station	Veeranna G. Tigadi
35	CrI.Misc. 1183/2020 (BAIL)		Vijay Kumar Vs Tavarekere Police station	G.Manjunath
OBJECTIONS				
36	CrI.Misc. 1173/2020 (BAIL)		Rakshit Babu @ Ravi Vs Chelur Police Station	Shivakumar K S
37	CrI.Misc. 1185/2020 (BAIL)		Jayanna Vs Koratagere police station	Bhagyalakshmi S
38	CrI.Misc. 1186/2020 (BAIL)		Prabha Vs The Excise Inspector, Tumkur Sub Division, Gubbi Range, Gubbi	Harshavardhanaswamy
39	CrI.Misc. 1188/2020 (BAIL)		Ravi Naika Vs State by Excise Inspector, Tumkur Sub Division, Gubbi Range, Gubbi	Gurunanjegowda H.M.
40	CrI.Misc. 1191/2020 (BAIL)		Santhosh Kumar Vs Tavarekere Police station	Naveen Kumar
41	CrI.Misc. 1193/2020 (BAIL)		Smt.Meenakshi Vs Tumkur Town Police Station	Doddashanaiah R V
SUMMONS TO ACCUSED				
42	SC 26/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Doddegowda	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	SPL.C 30/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Doddegowda	Public Prosecutor
WARRANT TO ACCUSED				
44	SC 65/2020 (APPEARANCE OF ACCUSED)		Kyathsandra Police station Vs Manjunatha B.N.	Public Prosecutor
45	SPL.C 73/2020 (APPEARANCE OF ACCUSED)		Kyathsandra Police station Vs Manjunatha B.N.	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 80/2020 (HBC)		Kora Police station Vs Rajesh @ Raji @ Kundur Raji	Public Prosecutor
2	SC 20/2018 (HEARING)		Gubbi Police station Vs Manjunatha K R	Public Prosecutor
3	SC 142/2018 (EVIDENCE)		Chelur Police Station Vs Manjunatha	Public Prosecutor
4	CRL.A 61/2019 (ARGUMENTS) IA/2/2019		K.Sankaran Vs Excise Inspector, Deputy Commissioner of Excise, Tumkur	Bendre Kumar T
5	CRL.R.P. 22/2020 (STEPS)		Renukaiah Vs Ramadasaiah	Nagaraj G
6	CRL.A 41/2020 (ARGUMENTS) IA/1/2020		Gopalakrishna H.V. Vs Women Police Station	Hanumantharayappa
7	CRL.R.P. 49/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		H.C.Kempegowda Vs G.H. Savitha	B.S.Madhusudhan
8	CrI.Misc. 1161/2020 (ARGUMENTS)		Mulla Ameer Amja Vs Kunigal Police station	Manjunatha G
OBJECTIONS				
9	CrI.Misc. 1184/2020 (BAIL)		Yashaswini S.T. Vs New Extension Police Station	S.Natesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	L.A.C. 29/2019 (HEARING)		Assistant Director (Land Acquisition) Vs Tahasildar (N.A.Karabu)	a
2	Civil Misc. 52/2020 (SETTLEMENT)		Special Land Acquisition officer Vs G.V.Srinivas	Henjarappa.H
3	Civil Misc. 53/2020 (SETTLEMENT)		Special Land Acquisition officer Vs G.V.Srinivas	Henjarappa.H
4	Com.O.S 18/2020 (SETTLEMENT)		Canara Bank., Vs M/s Sri Agarabathi Enterprises.,	Mohamed Afroz Ahamed
5	Com.O.S 19/2020 (SETTLEMENT)		Corporation Bank., Vs M/s Annapurna Hospitality Services.,	Mohamed Afroz Ahamed
6	L.A.C. 5/2017 (ARGUMENTS)		G. Krishnappa Vs Special Land Acquisition officer	
7	L.A.C. 90/2017 (ARGUMENTS)		Puttaiah Vs Special Land Acquisition Officer, Tumakuru Raidurga Railway	Sannalingaiah
8	L.A.C. 94/2017 (ARGUMENTS)		Gangadharappa Vs Special Land Acquisition Officer	Sannalingaiah
9	L.A.C. 98/2017 (ARGUMENTS)		Sarojamma Vs Special Land Acquisition Officer	Sannalingaiah
10	L.A.C. 101/2017 (ARGUMENTS)		Muddaveerappa Vs Special Land Acquisition Officer	Sannalingaiah
11	L.A.C. 131/2017 (ARGUMENTS)		Rangaraju Vs The Special Land Acquisition Officer	Sannalingaiah
12	L.A.C. 132/2017 (ARGUMENTS)		Govindaraju Vs The Special Land Acquisition Officer	Sannalingaiah
13	L.A.C. 146/2017 (ARGUMENTS)		A.C.Krishnaiah Vs Special Land Acquisition Officer	Sannalingaiah

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14	L.A.C. 147/2017 (ARGUMENTS)		Rajanna Vs Special Land Acquisition Officer	Sannalingaiah
15	L.A.C. 148/2017 (ARGUMENTS)		Sanjeerayappa Vs Special Land Acquisition Officer	M.E.Nijalingappa
16	L.A.C. 151/2017 (ARGUMENTS)		A.H.Devaraju Vs Special Land Acquisition Officer	Sannalingaiah
17	L.A.C. 153/2017 (ARGUMENTS)		Jayanna Vs The Special Land Acquisition Officer.	Sannalingaiah
18	L.A.C. 154/2017 (ARGUMENTS)		Chandrappa Vs Special Land Acquisition Officer	Sannalingaiah
19	L.A.C. 52/2018 (ARGUMENTS)		K R Venkatesh Vs The Special Land Acquisition Officer	Sannalingaiah
20	L.A.C. 198/2018 (ARGUMENTS)		Gowramma Vs Special Land Acquisition officer	Sannalingaiah
21	O.S. 4/2018 (EVIDENCE) IA/1/2018		G.N.Usha Devi Vs R.Prasanakumar	S.Shankar
22	Civil Misc. 39/2020 (REFERRED TO LOK-ADALATH)		Special Land Acquisition officer Vs S.Pathappa	Henjarappa.H
23	Civil Misc. 40/2020 (REFERRED TO LOK-ADALATH)		Special Land Acquisition officer Vs S.Pathappa	Henjarappa.H
24	Civil Misc. 78/2020 (NOTICE)		Special Land Acquisition officer Vs Beerappa	Henjarappa.H
25	Civil Misc. 159/2020 (NOTICE)		Special Land Acquisition officer Vs Sannalakshamma	Henjarappa
26	Civil Misc. 161/2020 (HEARING)		Special Land Acquisition officer Vs R.Govindappa	Henjarappa
27	Civil Misc. 166/2020 (REFERRED TO LOK-ADALATH)		Special Land Acquisition officer Vs Venkataravanappa	Henjarappa.H

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28	Civil Misc. 179/2020 (NOTICE)		Special Land Acquisition officer Vs K.H.Ramanjaneya	Henjarappa.H
29	Com.O.S 24/2020 (HEARING) IA/1/2020		Canara Bank., Vs Indrajith.C.G.	Devaraj H N
30	Com.O.S 30/2020 (FOR OBJECTION)		N.Mallikarjunaiah Vs Chief Secretary Government of Karnataka	Jagannath K S
Cases listed below are adjourned due to Covid 19				
31	Civil Misc. 23/2020 (STEPS)	01-03-2021	Special Land Acquisition officer Vs Anjinamma	Dharmapal.S
32	Civil Misc. 28/2020 (NOTICE)	01-03-2021	Special Land Acquisition officer Vs R.N.Babaiah	Dharmapal.S
33	Civil Misc. 205/2020 (NOTICE)	01-03-2021	Chikkamma Vs Deputy General Manager, M/s Power Grid Corporation Of India Limited.,	Himantharaju Y.H.
34	L.A.C. 41/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	B.C.Ravi Vs Special Land Acquisition officer	T.Rajanna
35	L.A.C. 42/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Chandraprakash Vs Special Land Acquisition officer	T.Rajanna
36	L.A.C. 43/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	C.Channabasavaiah Vs Special Land Acquisition officer	T.Rajanna
37	L.A.C. 44/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	H.Chandrashekaraiah Vs Special Land Acquisition officer	T.Rajanna
38	L.A.C. 45/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Nanjundamma Vs Special Land Acquisition officer	T.Rajanna
39	L.A.C. 46/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Y.Udaykumar Vs Special Land Acquisition officer	T.Rajanna
40	L.A.C. 47/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Shyalaja T.C. Vs Special Land Acquisition officer	T.Rajanna
41	L.A.C. 48/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	M.Ramanna Vs Special Land Acquisition officer	T.Rajanna

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42	L.A.C. 49/2019 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	M.Thimmappa Vs Special Land Acquisition officer	T.Rajanna
43	EX 358/2017 (HEARING)	08-03-2021	M/s Shri Ram Transport Finance Company Limited Vs Mr.Nagaraju	Ganesh Prasad.K.
44	Civil Misc. 147/2018 (EVIDENCE)	08-03-2021	Smt. Lakshmidevi Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Rajanna T
45	EX 542/2018 (STEPS)	08-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Srinivas	E.Nirajan Murthy
46	EX 638/2018 (STEPS)	08-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Kariyanna R.S.	Lokesh T H
47	L.A.C. 20/2019 (EVIDENCE)	08-03-2021	N.Muddaiah Vs Special Land Acquisition officer	N.A.Chakrawarthy
48	L.A.C. 24/2019 (EVIDENCE)	08-03-2021	Umamaheshwar Vs Special Land Acquisition officer	N.A.Chakrawarthy
49	EX 305/2019 (STEPS)	08-03-2021	M/S Indus Ind Bank Ltd., Vs Pawan.R	Jagadeesha.M
50	EX 222/2020 (NOTICE)	08-03-2021	Ramaiah Vs The Executive Engineer (Electrical)	Dodda Mane Gopala Gowda
51	Civil Misc. 685/2019 (STEPS)	09-03-2021	Narasaiah Vs The Manager Power Greed Corporation of India Ltd	Girish
52	Civil Misc. 686/2019 (STEPS)	09-03-2021	P.Ravikumar Vs The Manager Power Greed Corporation of India Ltd	Girish
53	Civil Misc. 687/2019 (STEPS)	09-03-2021	Narasamma Vs The Manager Power Greed Corporation of India Ltd	Girish

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	Civil Misc. 688/2019 (STEPS)	09-03-2021	Narasimhaiah Vs The Manager Power Greed Corporation of India Ltd	Girish

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1	SC 128/2019 (HBC)		Kyathsandra Police station Vs Lakshminarayana @ Babu	Public Prosecutor
2	CRL.R.P. 47/2019 (ORDERS)		Shanthakumari H.C. Vs R.Gurumurthy	Sadashivappa G H
3	CRL.A 48/2019 (ARGUMENTS)		Giriyappa Vs Srinivasaswamy S.H.	Hanumantharayappa
4	CRL.A 50/2019 (ARGUMENTS)		Ramakrishnaiah Vs Srinivasaswamy S.H.	Venkatesh
5	CRL.R.P. 85/2019 (ARGUMENTS)		H.S.Dasanna Vs K.S.Varalakshmi	Saraswathi K.C.
6	CRL.R.P. 11/2020 (ORDERS)		Sukanya K.V. Vs H.Kumar	Chandrashekaraiiah A S
7	CRL.R.P. 12/2020 (ORDERS)		H.Kumar Vs Sukanya K.V	K.Suresh Desai
8	CrI.Misc. 1146/2020 (ORDERS)		Sathish.K Vs State by Kyathasandra Police	C.N.Hanumantharaju

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1	M.V.C. 1040/2019 (A.D.R.)		G.R.Kemparaju Vs Jagadeesh.G.K	Dineshkumar.P.N
Cases listed below are adjourned due to Covid 19				
2	Civil Misc. 377/2017 (FOR ENQUIRY)	16-01-2021 (02.45 PM to 05.45PM)	Prasanna Vs Kudgi Transmission Ltd (KTL) Bangalore	Rajanna T
3	Civil Misc. 378/2017 (FOR ENQUIRY)	16-01-2021 (02.45 PM to 05.45PM)	T. Govindaiah Vs Kudgi Transmission Ltd (KTL) Bangalore	J.B. Sangamarappa
4	Civil Misc. 379/2017 (EVIDENCE)	16-01-2021 (02.45 PM to 05.45PM)	Chowdamma Vs The Assistant Commissioner and the land acquisition officer, Bangalore	K.C. Nagaraju
5	Civil Misc. 380/2017 (FOR ENQUIRY)	16-01-2021 (02.45 PM to 05.45PM)	Suvarnamma Vs The Assistant Commissioner and the land acquisition officer, Bangalore	K.C. Nagaraju
6	Civil Misc. 381/2017 (FOR ENQUIRY)	16-01-2021 (02.45 PM to 05.45PM)	R. Padmanabhan Vs The Assistant Commissioner and the land acquisition officer, Bangalore	K.C.Nagaraju
7	Civil Misc. 64/2019 (FOR ENQUIRY)	16-02-2021 (02.45 PM to 05.45PM)	Umadevi H.S. Vs The National Highway Authority of India	T.Govindaraja
8	Civil Misc. 441/2019 (FOR ENQUIRY)	16-02-2021	Dakshinamurthy K B Vs The Manager Power Greed Corporation of India Ltd	Girish Niranjankumar
9	Civil Misc. 442/2019 (FOR ENQUIRY)	16-02-2021	Doddarangaiah Vs The Manager Power Greed Corporation of India Ltd	Girish Niranjankumar
10	Civil Misc. 443/2019 (FOR ENQUIRY)	16-02-2021	Chikkegowda Vs The Manager Power Greed Corporation of India Ltd	Girish Niranjankumar
11	Civil Misc. 444/2019 (FOR ENQUIRY)	16-02-2021	Shivanna Vs The Manager Power Greed Corporation of India Ltd	Girish Niranjankumar

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12	Civil Misc. 461/2019 (FOR ENQUIRY)	16-02-2021	Savithamma Vs The Manager Power Greed Corporation of India Ltd	Girish Niranjankumar
13	EX 635/2019 (NOTICE)	09-03-2021 (02.45 PM to 05.45PM)	G.L.Saroja Vs K.Srinivasa	Ramesha G S
14	Civil Misc. 6/2020 (NOTICE)	09-03-2021 (02.45 PM to 05.45PM)	Ramanna Vs The Manager Power Greed Corporation of India Ltd	Sudheendra Kumar M
15	Civil Misc. 9/2020 (NOTICE)	09-03-2021 (02.45 PM to 05.45PM)	Basavaraju Vs The Manager Power Greed Corporation of India Ltd	Sudheendra Kumar M
16	Civil Misc. 10/2020 (NOTICE)	09-03-2021 (02.45 PM to 05.45PM)	Rangappa Vs The Manager Power Greed Corporation of India Ltd	Sudheendra Kumar M
17	Civil Misc. 11/2020 (NOTICE)	09-03-2021 (02.45 PM to 05.45PM)	Hanumanthappa Vs The Manager Power Greed Corporation of India Ltd	Sudheendra Kumar M
18	Civil Misc. 693/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Hariyappa @ Hariyanna Vs The Superintend Engineer	Shashidhara.A.S
19	Civil Misc. 694/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Hariyappa @ Hariyanna Vs The Superintend Engineer	Shashidhara.A.S
20	Civil Misc. 695/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Hariyappa @ Hariyanna Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
21	Civil Misc. 696/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Parvathamma Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
22	Civil Misc. 697/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Parvathamma Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
23	Civil Misc. 698/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Parvathamma Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S

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24	Civil Misc. 699/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Bhogaiah Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
25	Civil Misc. 700/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Shivanna Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
26	Civil Misc. 701/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Lakshminarasaiah @ Lakshminarasimhaiah Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
27	Civil Misc. 702/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Jayamma Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
28	Civil Misc. 703/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Lakshminarasaiah @ Lakshminarasimhaiah Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
29	Civil Misc. 704/2019 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Lakshminarasaiah @ Lakshminarasimhaiah Vs The Superintendent Engineer, KPTCL	Shashidhara.A.S
30	EX 123/2020 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Shriram City Union Finance Ltd Vs Ravi	Ganesh Prasad K.
31	EX 128/2020 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Shriram City Union Finance Ltd Vs Devanna	Ganesh Prasad K.
32	EX 141/2020 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Shriram City Union Finance Ltd Vs Girish	Ganesh Prasad K.
33	EX 146/2020 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Shriram City Union Finance Ltd Vs Naveena	Ganesh Prasad K.
34	EX 151/2020 (NOTICE)	10-03-2021 (02.45 PM to 05.45PM)	Shriram City Union Finance Ltd Vs Kiran Kumar	Ganesh Prasad K.

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 154/2016 (HBC)		Turuvekere Police Vs Panchakshari	P Naveen Kumar
2	SPL.C 380/2016 (JUDGEMENT)		Tiptur Town Police Vs Shivakumar	Public Prosecutor
3	SPL.C 133/2017 (HEARING)		Tumkur Town Police Vs Ramalingaiah H D	Public Prosecutor
4	SPL.C 306/2017 (EVIDENCE)		Tiptur Rural Police station Vs Eshwar K M	Public Prosecutor
5	SPL.C 727/2017 (EVIDENCE)		Badavanahalli Police Station Vs Babu	Public Prosecutor
6	SPL.C 728/2017 (EVIDENCE)		Badavanahalli Police Station Vs Siddabasappa	Public Prosecutor
7	SPL.C 166/2019 (EVIDENCE)		Madhugiri Police station Vs Kiran Kumar Alias Kariyanna	Public Prosecutor
8	SPL.C 247/2019 (EVIDENCE)		Women Police Station Vs Ramesha K R	Public Prosecutor
9	CRL.R.P. 65/2020 (NOTICE)		Shekar T Vs Taluk Magistrate, Tumakuru	Manjunatha G
10	CRL.R.P. 70/2020 (HEARING)		Ashwini V. Vs New Extension Police Station	B.S.D.
11	SC 96/2020 (SUMMONS)		Tumakuru CEN Crime P.S. Vs Radha Alias Rangathayamma	P.P.
12	CrI.Misc. 1167/2020 (ORDERS)		M.S.Shivaraju Vs Turuvekere Police Station	S.N.Shivakumaraswamy
13	CrI.Misc. 1174/2020 (ORDERS)		Mangalamma Vs Hebbur Police station	Chikkonahally Krishnappa
14	CrI.Misc. 1179/2020 (ORDERS)		Rekha Vs Kyathasandra Police, Tumkur city	Shashidhara G
15	CrI.Misc. 1187/2020 (FOR OBJECTION)		Renuka Raju alias Ramana Vs Kyathsandra Police station represented by Public Prosecutor,	Ganesh M.S.

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Crl.Misc. 1189/2020 (NOTICE)		Anuprasad Vs Koratagere police station	S.M. Manjunatha
FIXING THE DATE FOR TRIAL				
17	SPL.C 264/2017 (EVIDENCE)		Huliyurdurga Police station Vs Raju Alias Basava Alias Basavaraju	Public Prosecutor
SS TO WITNESSES				
18	SPL.C 302/2014 (EVIDENCE)		State by Koratagere Police Vs Ramachandrappa	PP
19	SC 127/2017 (EVIDENCE)		Koratagere police station Vs Rangaraju	Public Prosecutor
Cases listed below are adjourned due to Covid 19				
20	SPL.C 79/2020 (HBC)	03-02-2021	Tirumani Police Station Vs Ganesha	Public Prosecutor
21	SPL.C 115/2020 (SUMMONS)	03-02-2021	Chelur Police Station Vs Mukundaiah	Public Prosecutor
22	SPL.C 341/2020 (SUMMONS)	03-02-2021	Chikkanayakahalli Police station Vs Rukmini C.D.	P.P.
23	SPL.C 343/2020 (SUMMONS)	03-02-2021	Hebbur Police station Vs Basavaraju	P.P.

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 150/2018 (ARGUMENTS)		Prakash S.C. Vs Omkar T.N.	Venkatesh K C
2	M.V.C. 212/2018 (Respondent evidence)		Pushpalatha B.R. Vs Dhananjaya K.S.	N Basavaraju
3	M.V.C. 711/2018 (ARGUMENTS)		Prabhakara Vs Shanthappa Gowda	B.J.Mahaveera
4	M.V.C. 823/2018 (ARGUMENTS)		Rihana Riyaz Sheik Vs Allabhaksha	Srinivasamurthy N.H.
5	M.V.C. 964/2018 (ARGUMENTS)		Halima Vs Allabaksh T.A.	Kumar T.H.
6	R.A. 323/2018 (ARGUMENTS) IA/1/2018		Doddadyamakka Vs D.N.Manjula	Hanumantharayappa G.H.
7	R.A. 1/2019 (ARGUMENTS) IA/1/2019		T.D.Praveena Vs Veeradasaiah	C.Krishnaiah H.S.R.
8	R.A. 2/2019 (ARGUMENTS)		S.V.Bheemanna Vs T.V.Rathnamma	Shivananjappa P.
9	R.A. 24/2019 (ARGUMENTS)		Nagarathna Vs K.N.Viswanatha Rao	R.Jagannatha
10	R.A. 27/2019 (ARGUMENTS)		Nijanandamurthy Vs Mahalingaiah	N Basavaraju
11	R.A. 48/2019 (ARGUMENTS)		Girijamma Vs Rangamma	G.B.Ravishankar
12	R.A. 49/2019 (ARGUMENTS)		D.K.Manjunatha Vs Rangamma	D.K.Dattathraya
13	R.A. 234/2019 (SUMMONS) IA/1/2019		D.N.Manjula Vs Doddathippeswamy Dead by Lrs.,	Hanumantharayappa
14	R.A. 18/2020 (EVIDENCE)		Ganganarasamma Vs Lakshamma	Eraiah B
15	R.A. 57/2020 (ARGUMENTS)		G.V.Veerendra Prasad Vs K.R.Raghavendra Prasad	Maruthi Prasad Hanumantharaya

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	R.A. 220/2020 (HEARING)		Mahalingaiah Vs Parvathamma	Mallikarjunaiah M
Cases listed below are adjourned due to Covid 19				
17	I.C. 2/2018 (STEPS)	19-01-2021	N.S.Nagaraja Vs Veeranjineyalu	Ranganathreddy H V
18	R.A. 99/2019 (STEPS)	19-01-2021	John Brittow Vs Lakshamma	R.Premkumar
19	M.A. 13/2019 (NOTICE)	19-01-2021	B.Channaveeregowda Vs Krishnappa	T.R.Yogish
20	R.A. 215/2019 (STEPS)	19-01-2021	Makubai @ Parvathi bai Vs Hanumantharao	Abhishekaiah T
21	R.A. 219/2019 (STEPS) IA/1/2019	19-01-2021	G.N.Sadashivaiah Vs G.N.Rajanna	Gangadharashasthri N.C.

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 37/2018 (EVIDENCE)		Hebbur Police station Vs Hanumanthegowda Alias Hanumanthegowda	Public Prosecutor
2	CRL.A 15/2019 (ARGUMENTS) IA/1/2019		Anjinappa Vs Naraseyappa.K.	T.N.Gururaju
3	CRL.A 45/2019 (ARGUMENTS)		Nagesh N Vs Ashwathaiah	Prabhuswamy B K
4	CrI.Misc. 1177/2020 (FOR OBJECTION)		Ramesha Vs State by Sira Police station, Sira	B. Eraiah

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 21/2017 (ARGUMENTS) IA/1/2017		H.V. Charanaraja Vs Indira alias Indira Prasad	Venkoba Rao K S
2	R.A. 22/2017 (ARGUMENTS) IA/1/2017		A.R. Raghavendra Rao Vs B.R. Indrani	Venkoba Rao K S
3	R.A. 33/2017 (STEPS) IA/1/2017		B.R. Babuprasad S/o Late B.P. Rudrappa dead by LRs. a) Indira b) B.B. Shreevidya Vs Shivanna dead by Lrs a) G. Indramma b)Roopa c)Shobha d) Shilpa	Muralikrishna
4	R.A. 35/2017 (ARGUMENTS)		P.S. Shivakumar Vs Indira alias Indira Prasad	Jagannath K S
5	R.A. 36/2017 (ARGUMENTS)		P.S. Shivakumar Vs B.R. Babu Prasaddead by L.Rs. a) Indraprasad b) B.B. Shreevidya	Jagannath K S
6	R.A. 50/2018 (ARGUMENTS)		Sri.B.N.Shivanna Vs Smt.Kempamma	H R Sanjeeve Gowda
7	R.A. 95/2018 (ARGUMENTS)		Lakshmidevi Vs P.J. Dhanalakshmi	Venkatesh K C
8	R.A. 132/2018 (ARGUMENTS)		Suresh Vs Smt. Lakshmiddevamma	Shahajabi M
9	R.A. 142/2018 (ARGUMENTS)		S. Gangaiah dead by LRs Gowramma 2. Mamantha 3. Manjula 4. Ramya 5. Siddalingaiah 6. G. Mahesha Vs G. Shanthamma dead by LRs a.Doddaiah b. M.D. Raju c. M.D. Mahesh	C.KRISHNAIAH
10	R.A. 322/2018 (JUDGEMENT)		Ramaswamy V. Vs Anusuyamma	Thimmaiah M.
11	R.A. 53/2019 (ARGUMENTS)		Channabasavaiah Vs Special Land Acquisition officer	Lokesh D M
12	R.A. 110/2019 (ARGUMENTS)		T.B.Prabhulingappa Vs Narayanappa @ Sannappa	N.Basavaraj

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.V.C. 494/2019 (EVIDENCE)		Samsheer.S.K. Vs Lingaraju.K.	Ramesh
14	M.A. 17/2019 (ARGUMENTS)		Sannachikkamma Vs Bhagyamma	Natesh S
15	R.A. 251/2019 (ARGUMENTS) IA/1/2019		T.Y.Udayakumar Vs Nagaraju	Bhasmangi Rudraiah H.S
16	R.A. 236/2020 (ARGUMENTS) IA/1/2020		Krishnappa Vs Special Land Acquisition officer	B.J.Sanmathi Kumar
17	M.A. 20/2020 (NOTICE) IA/1/2020		Rudranamma Vs Nanjappa	G.Shashidhara
Cases listed below are adjourned due to Covid 19				
18	Civil Misc. 51/2017 (EVIDENCE) IA/1/2017	01-01-2021	Kariyamma Vs The Assistant Commissioner and Competent Authority Gail(India) Ltd	T.S. Natarajaiah
19	M.V.C. 1511/2019 (written statement of R2)	01-01-2021	Karthik Vs Nagaraju K	Kaleemulla A.K.
20	M.V.C. 1514/2019 (NOTICE)	01-01-2021	Yogeesh C Vs Sathish A E	Raghavendra Y
21	R.A. 27/2020 (STEPS) IA/1/2020 IA/2/2020	01-01-2021	G.P.Shivashankar Vs Rajalakshmi	Arun C S
22	M.V.C. 57/2020 (NOTICE)	01-01-2021	Vimala Vs Mohan Kumar	Chikkaranganna.T.R
23	R.A. 110/2020 (NOTICE) IA/1/2020 IA/2/2020	01-01-2021	Shivanna Vs Shivamma	Chandrashekaraiah A S
24	R.A. 162/2020 (NOTICE) IA/1/2020	01-01-2021	Chikkamma Vs Chikkamma (since dead survived no heirs)	Yogesh.B.S
25	M.V.C. 134/2020 (NOTICE)	01-01-2021	B.C.Sowbhagyamma Vs Ravikiran.T	Kariyanna GH
26	M.V.C. 137/2020 (NOTICE)	01-01-2021	Ravichandra Vs Anant hanumant Ranpise	Kariyanna GH

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	M.V.C. 156/2020 (STEPS)	01-01-2021	Nayazkhan Vs The Manager, BMTC Depo	Narasimhamurthy
28	M.V.C. 163/2020 (NOTICE)	01-01-2021	Wahida Tasleem Vs Aroz Pasha	Doreswamy B S
29	Com.O.S 4/2020 (NOTICE)	01-01-2021	Karnataka State Industrial Infrastructure and Development Corporation Ltd., Vs R.R.Residency	Ramesh.J.C
30	R.A. 191/2020 (NOTICE)	01-01-2021	Chikkagangamma Vs Chikkamma	Ramesha.S
31	EX 80/2020 (STEPS)	01-01-2021	Sri rama Transport Finance Co. LTD Vs Dadapira	Ganesh Prasad.K
32	Civil Misc. 79/2018 (EVIDENCE)	05-02-2021	Padmanabhachar Vs Deputy General Manager, M/s Power Grid corporation of Indid Ltd	Himantharaju
33	Civil Misc. 81/2018 (EVIDENCE)	05-02-2021	Narayanappa Vs Deputy General Manager, M/S Power Grid Corporation of India Ltd., Tumkur	Himantharaju
34	Civil Misc. 82/2018 (EVIDENCE)	05-02-2021	Gangamma Vs Deputy General Manager, M/S Power Grid Corporation of India Ltd., Tumkur	Himantharaju
35	Civil Misc. 83/2018 (EVIDENCE)	05-02-2021	Smt. Jayamma Vs Deputy General Manager, M/S Power Grid Corporation of India Ltd., Tumkur	Himantharaju
36	Civil Misc. 84/2018 (EVIDENCE)	05-02-2021	Chikkanarasaiah Vs Deputy General Manager, M/S Power Grid Corporation of India Ltd., Tumkur	Himantharaju
37	Civil Misc. 85/2018 (EVIDENCE)	05-02-2021	Siddappa I Vs Deputy General Manager, M/S Power Grid Corporation of India Ltd., Tumkur	Himantharaju

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	Civil Misc. 86/2018 (EVIDENCE)	05-02-2021	Smt. Narasamma Vs Deputy General Manager, M/S Power Grid Corporation of India Ltd., Tumkur	Himantharaju
39	Civil Misc. 87/2018 (EVIDENCE)	05-02-2021	Rajkumar Vs Deputy General Manager, M/S Power Grid Corporation of India Ltd., Tumkur	Himantharaju
40	Civil Misc. 118/2018 (EVIDENCE)	05-02-2021	Doddegowda Vs Deputy General Manager, M/s Power Frid Corporation of India Ltd, Vasanthanarasapura, Tumkur	Himantharaju
41	Civil Misc. 447/2018 (FOR ENQUIRY)	05-02-2021	Taradevi Vs The Executive Engineer	Aslam
42	Civil Misc. 547/2018 (FOR ENQUIRY)	05-02-2021	C. Thimmanna Vs Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
43	Civil Misc. 602/2018 (FOR ENQUIRY)	05-02-2021	Ganganna Vs Power Grid Corporation Of India Limited	T.N.Suresha
44	Civil Misc. 607/2018 (FOR ENQUIRY)	05-02-2021	N.R.Sathish Vs The Executive Engineer, Power Grid Corporation of India	Aslam
45	Civil Misc. 608/2018 (FOR ENQUIRY)	05-02-2021	Kanthamma Vs The Executive Engineer, Power Grid NM Transmission Limited	Aslam
46	Civil Misc. 609/2018 (FOR ENQUIRY)	05-02-2021	Dadapeer Khan Vs The Executive Engineer, Power Grid Corporation Of India	Aslam
47	Civil Misc. 610/2018 (FOR ENQUIRY)	05-02-2021	G.Narayanagowda Vs The Executive Engineer, Power Grid Corporation Of India	Aslam
48	Civil Misc. 611/2018 (FOR ENQUIRY)	05-02-2021	Laxmamma Vs The Executive Engineer, Power Grid Corporation of India	Aslam

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	Civil Misc. 634/2018 (FOR ENQUIRY)	05-02-2021	G.Venkateshaiah Vs The Executive Engineer	Aslam
50	Civil Misc. 648/2018 (FOR ENQUIRY)	05-02-2021	Abdul Gaffar Khan Vs The Manager, Power Grid Corporation of India Limited	M.E.Nijalingappa
51	Civil Misc. 650/2018 (await notice)	05-02-2021	R.Gowdaiah Vs The Manager, Power Grid Corporation of India Limited	M.E.Nijalingappa
52	Civil Misc. 656/2018 (FOR ENQUIRY)	05-02-2021	Boregowda Vs Deputy General Manager, Power Grid Corporation of India Ltd.,	R.V.Doddashanaiah
53	Civil Misc. 657/2018 (FOR ENQUIRY)	05-02-2021	Thimamma Vs Deputy General Manager Power Grid Corporation of India Ltd.,	R.V.Doddashanaiah
54	Civil Misc. 658/2018 (FOR ENQUIRY)	05-02-2021	Chikkanna Vs Deputy General Manager Power Grid Corporation of India Ltd.,	R.V.Doddashanaiah
55	Civil Misc. 659/2018 (FOR ENQUIRY)	05-02-2021	Krishnamurthy Vs Deputy General Manager Power Grid Corporation of India Ltd.,	R.V.Doddashanaiah
56	Civil Misc. 660/2018 (FOR ENQUIRY)	05-02-2021	Gangadharaiah Vs Deputy General Manager Power Grid Corporation of India Ltd.,	R.V.Doddashanaiah
57	Civil Misc. 1/2019 (FOR ENQUIRY)	05-02-2021	Narasimhaswamy Vs Deputy General Manager, M/s Power Grid Corporatin of India Limited	Doddashanaiah R V
58	Civil Misc. 2/2019 (FOR ENQUIRY)	05-02-2021	Gangashanaiah Vs Deputy General Manager, M/S Power Grid Corporation of India Limited	Doddashanaiah R V
59	Civil Misc. 3/2019 (FOR ENQUIRY)	05-02-2021	Doddarangaiah Vs Deputy General Manager, M/s Power Grid Corporation of India Limited	Doddashanaiah R V

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	Civil Misc. 33/2019 (FOR ENQUIRY) IA/1/2019	05-02-2021	M.Arun Madhav Vs Power Grid N.M.Transmission Limited	G.S.Prabhudev
61	Civil Misc. 34/2019 (FOR ENQUIRY)	05-02-2021	M.Mamatha Vs Power Grid N.M.Transmission Limited	G.S.Prabhudev
62	Civil Misc. 35/2019 (FOR ENQUIRY)	05-02-2021	Mangalapura Rajarmai Reddy Vs Power Grid N.M.Transmission Limited	G.S.Prabhudev
63	Civil Misc. 53/2019 (FOR ENQUIRY)	05-02-2021	Umadevamma Vs Executive Director, Power Grid Limited	Sannalingaiah
64	Civil Misc. 58/2019 (FOR ENQUIRY)	05-02-2021	Kariyappa ailas Kariyanna Vs The Superintendent Engineer, KPTCL	Ranganathaiah K.
65	M.V.C. 1190/2019 (written statement of R2)	05-02-2021	Lokesh.R Vs Kantharaja	Kariyanna GH
66	A.A 1/2019 (NOTICE) IA/2/2019	05-02-2021	Nataraju.S Vs M/S Shriram Transport Finance Co.Ltd	Suresha
67	EX 442/2019 (STEPS)	05-02-2021	Mahalakshamma Vs Sriram General Insurance Co.Ltd	Chandrashekariah N M
68	EX 458/2019 (STEPS)	05-02-2021	Shantaraju Vs Bajaj Alliance General Insurance Co.Ltd	Ramesh
69	EX 482/2019 (STEPS)	05-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Lokesh	Lokesh T H

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 12/2020 (HBC)		Women Police Station Vs Nasarulla Khan	Public Prosecutor
2	SPL.C 18/2020 (HBC)		Turuvekere Police Station Vs Lakshmana	Public Prosecutor
3	SPL.C 86/2020 (HBC)		Tiptur Rural Police station Vs Vidyadhara	P.P.
4	SPL.C 93/2020 (HBC)		Badavanahalli Police Station Vs Basavaraju	P.P.
5	SPL.C 108/2020 (HBC)		Kunigal Police station Vs Chethan @ Chetu	P.P.
6	SPL.C 110/2020 (HBC)		Handanakere Police station Vs Rajesh	P.P.
7	SPL.C 111/2020 (HBC)		Kunigal Police station Vs Charan alias Charanraj	P.P.
8	SPL.C 112/2020 (HBC)		Amruthur Police Station Vs Dileepa S.A	P.P.
9	SPL.C 323/2020 (HBC)		Sira Police Station Vs Madhu	P.P.
10	SPL.C 339/2020 (HBC)		Patanayakanahalli Police Station Vs Vinay kumar	P.P.
11	SPL.C 70/2020 (Fixed Date for trial)		Huliyur Police station Vs Rangaswamy @ Ranganna	Public Prosecutor
12	SPL.C 81/2016 (EVIDENCE)		New Extension Police Vs Lakshmana	Public Prosecutor
13	SPL.C 462/2016 (EVIDENCE)		Kunigal Police Vs Paramesha	Public Prosecutor
14	SPL.C 517/2018 (ARGUMENTS)		Turuvekere Police Station Vs Byresha	Public Prosecutor

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	SPL.C 80/2019 (EVIDENCE)		Huliyurdurga Police station Vs Venkatesh	Public Prosecutor
16	SPL.C 170/2019 (EVIDENCE)		Huliyur Police station Vs Syed Umar	Public Prosecutor
17	SPL.C 403/2019 (Await Report)		Huliyurdurga Police station Vs Ramachandraiah B L	Public Prosecutor
18	SPL.C 24/2020 (EVIDENCE)		Women Police Station Vs Anjanamurthy	Public Prosecutor
19	SPL.C 90/2020 (EVIDENCE)		Kunigal Police station Vs Vinod Nayaka @ Vinodkumar @ Yanna	Public Prosecutor
20	CrI.Misc. 1108/2020 (ORDERS)		M.T. Manjunatha Vs State by C.N. Halli Police, C.N. Halli	T.N.Manjunatha
21	CrI.Misc. 1147/2020 (ORDERS)		Ranganathaswamy Vs Kunigal Police station	Mahesh P
22	CrI.Misc. 1164/2020 (ORDERS)		Jayakumar H.S. Vs Turuvekere Police Station	Umesh S.K.
23	CrI.Misc. 1165/2020 (ORDERS)		Asha Nagaraj Vs Turuvekere Police Station	A.R.Shivakumar
24	CrI.Misc. 1168/2020 (ORDERS)		Ningaraju Vs Dandinashivara Police station	Mahesh P
25	CrI.Misc. 1171/2020 (FOR OBJECTION)		Kiran @ Kiran Kumar Vs Sira Police Station	S.Natesh
26	CrI.Misc. 1175/2020 (FOR OBJECTION)		Manjunatha T. Vs Tavarekere Police station	Jayaramaiah B.
27	CrI.Misc. 1181/2020 (FOR OBJECTION)		Nagaraju Vs State by Tavarekere Police Station, Sira Taluk	Jayaramaiah B

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SPL.C 326/2020 (HBC)		Anti corruption Bureau Police station Vs Subramanya R.	Public Prosecutor
2	SPL.C 80/2015 (ARGUMENTS)		Lokayuktha Police Vs H Basavaiah @ Basavaiah	Shivakumar Biligere
3	SPL.C 107/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police Vs S V Renukappa	Public Prosecutor T S Krishnashastry
4	SPL.C 168/2016 (NULL)		Lokayuktha police Vs H B Lingaiah	Mahesh P
5	SPL.C 387/2016 (EVIDENCE)		Lokayuktha Police Vs Maruthi Neelakanta Keene	Public Prosecutor
6	SPL.C 226/2017 (EVIDENCE)		Lokayuktha POLICE Vs Thimmaiah	PUBLIC Prosecutor Krishnasastri T S
7	SPL.C 66/2018 (EVIDENCE)		Anti corruption Bureau Police station Vs Raghu C	Public Prosecutor Krishnasastri T S
8	SPL.C 333/2019 (EVIDENCE)		Anti corruption Bureau Police station Vs Chandrashekar	Public Prosecutor R Sathish

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 PM to 05.45PM		
1	M.V.C. 1067/2019 (EVIDENCE)		Nagaraju Vs Shivakumar.K.S	Mahesh T P
2	M.V.C. 1113/2019 (EVIDENCE)		Mahalingappa Vs Narasimharaju.C	Narasimha Murthy
3	M.V.C. 1114/2019 (EVIDENCE)		Kambakka Vs Narasimharaju.C	Narasimha Murthy
4	EX 552/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Ramakka	Lokesh T H
5	EX 553/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Chandrashekaraiiah.M.G	Lokesh T H
6	EX 554/2019 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Nagesha	Lokesh T H
7	EX 555/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Yashodamma	Lokesh T H
8	EX 556/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Rajanna	Lokesh T H
9	EX 557/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Mohammed Haffez.A	Lokesh T H
10	EX 558/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Thafer	Lokesh T H
11	EX 559/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Nagaraj.S	Lokesh T H
12	M.V.C. 1468/2019 (EVIDENCE)		Madhavi Vs Srinivasa Rao	Raghu R D.A Rajesh Guptha

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.V.C. 1506/2019 (FOR OBJECTION)		Somashekaraiah Vs Superintendent of Excise.,	Chandrashekar M S
14	M.V.C. 1507/2019 (written statement of R2)		Yogeesh Vs Superintendent of Excise.,	Chandrashekar M S
15	M.V.C. 1509/2019 (written statement of R2)		Chikkanna Vs Devaraju	Chandrashekar M S S SHANKAR
16	M.V.C. 1524/2019 (written statement of R2)		Bhavya.p.n Vs Shivakumar	Venkatesh K C C N Hanumantharaju
17	M.V.C. 58/2020 (written statement of R2)		Komala.M. Vs Narayanappa	Satheesh H Kumaraswamy M N
18	M.V.C. 331/2020 (NOTICE)		G.Gangambike Vs Nagaraj A.M.	T.P.Mahesh
19	M.V.C. 638/2020 (await notice)		Shivaraju S. Vs Ramappa	Narasimhamurthy
20	Civil Misc. 303/2020 (ORDERS)		Dayakirana Adoption Center Vs Nil	Meenakshni N
11.00 AM to 02.00PM				
21	R.A. 338/2016 (ARGUMENTS) IA/1/2016		Neesha Rani A.C. Vs K.Chikkanarasaiah	K.C. Rajanna
22	M.V.C. 639/2019 (EVIDENCE)		Sangeetha Narayana Naik @ Sangeetha Ganesh Poojari Vs Reddy.K.M	Sundaresh C P Nagaraj G
23	M.V.C. 852/2019 (ARGUMENTS)		Hanumantharayappa Vs Bhyrappa.R	Ramesh.S
24	R.A. 240/2019 (HEARING) IA/1/2019		Altaf Hussain Vs Jaithunnisa dead R2 is her LR.s	C.N.Hanumantharaju
25	R.A. 272/2019 (ARGUMENTS) IA/1/2019		Huchamma Vs Siddalingaiah	Mohamed Akbar N
26	R.A. 274/2019 (FOR OBJECTION) IA/1/2019		H.T.Ramesh Vs Special Land Acquisition officer and Competent Authority	Jayaprakash R

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 24/2020 (ARGUMENTS)		N.Nataraj Vs Smt.Garuda Rangamma	H M T
28	R.A. 71/2020 (JUDGEMENT)		Thamanna Kousar Vs Gangaramaiah	Jagannatha.K.S D P Kirankumar
29	R.A. 82/2020 (ARGUMENTS)		T.R.Thimmachar Vs Sreenivasachar	Shivananjappa.K
30	R.A. 90/2020 (STEPS)		Sulaiah Vs D.James Jayakumar	Satheesh.B.R K Borappa
31	R.A. 156/2020 (ARGUMENTS)		Chikkarangamma Vs Narasimaiah	S.V.Ravindranath Tagor
32	R.A. 232/2020 (ARGUMENTS) IA/1/2020		Ramanna G.P.Dead by his LRs a) Meenakshi G.P. Vs Special Land Acquisition officer	H.N.Devaraju

Cases listed below are adjourned due to Covid 19

33	EX 634/2019 (NOTICE)	05-01-2021	Narasaraju Vs Shivakumar N.K.	Kumaraswamy M N
34	EX 636/2019 (STEPS)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Dhananjaya K.S.	Sannamarappa.J.B.
35	EX 637/2019 (STEPS)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Honneshgowda.J	Sannamarappa.J.B.
36	EX 638/2019 (STEPS)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Shobha.B.R.	Sannamarappa.J.B.
37	EX 639/2019 (STEPS)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Dhanalakshamma	Sannamarappa.J.B.
38	EX 640/2019 (STEPS)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Hanumantharaju K	Sannamarappa.J.B.
39	EX 641/2019 (NOTICE)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Punith.S	Sannamarappa.J.B.

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	EX 642/2019 (STEPS)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Eranna .L.G	Sannamarappa.J.B.
41	EX 643/2019 (NOTICE)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Mustaq Pasha	Sannamarappa.J.B.
42	EX 644/2019 (STEPS)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Hemakumara Nayaka	Sannamarappa.J.B.
43	EX 645/2019 (NOTICE)	05-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Shivanna	Sannamarappa.J.B.
44	EX 163/2020 (NOTICE)	05-01-2021	Huchaiah @ Chikkahuchaiah @ Huchappa Vs B N Lokesh	Bendrekumar T
